

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

LOK SABHA
STARRED QUESTION NO.*57
TO BE ANSWERED ON 01.12.2021

PRODUCTION LINKED INCENTIVE SCHEME

*57. DR. ALOK KUMAR SUMAN:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has introduced a Production Linked Incentive Scheme for enhancing manufacturing capabilities in the country and if so, the details thereof;
- (b) the steps taken by the Government to provide financial assistance to the companies for establishing their units in backward States of the country; and
- (c) the details of the companies which have established their units in collaboration with the Government of Bihar under the Production Linked Incentive Scheme, district-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PART (a) to (c) OF LOK SABHA STARRED QUESTION NO. *57 FOR ANSWER ON 01.12.2021 PRODUCTION LINKED INCENTIVE SCHEME RAISED BY DR. ALOK KUMAR SUMAN DUE

(a) : Yes Sir. Keeping in view India's vision of becoming 'Atmanirbhar' and to enhance India's manufacturing capabilities and exports, Government has decided introduction of Production Linked Incentive Scheme (PLI) and an outlay of Rs. 1.97 lakh crore has been announced in Union Budget 2021-22. First set of PLI Schemes were introduced in three sectors in March, 2020. Details thereof are as under:

Sl. No.	Sector	Implementing Ministry/Department
1.	Mobile Manufacturing and Specified Electronic Components	Ministry of Electronics and Information Technology (MEITY)
2.	Critical Key Starting Materials(KSM)/Drug Intermediates(DI) and Active Pharmaceutical Ingredients(API)	Department of Pharmaceuticals
3.	Manufacturing of Medical Devices.	Department of Pharmaceuticals

Government in November, 2020 decided introduction of PLI scheme in ten additional sectors. Details thereof are as under:

Sl. No.	Sector	Implementing Ministry/Department
1.	Advanced Chemistry Cell (ACC) Battery	Ministry of Heavy Industries
2.	Electronic/Technology Products (IT Hardware)	Ministry of Electronics and Information Technology
3.	Automobiles & Auto Components and Drone Industry	Ministry of Heavy Industries
4.	Pharmaceuticals drugs	Department of Pharmaceuticals
5.	Telecom & Networking Products	Department of Telecom
6.	Textile Products: MMF Apparels, MMF fabrics and Technical Textiles	Ministry of Textiles
7.	Food Products	Ministry of Food Processing Industries
8.	High Efficiency Solar PV Modules	Ministry of New and Renewable Energy
9.	White Goods (ACs & LED)	Department for Promotion of Industry and Internal Trade
10.	Specialty Steel	Ministry of Steel

The PLI schemes are being implemented by the concerned Ministries/ Departments. The schemes have been specifically designed to attract investments in sectors of core competency and cutting edge technology; ensure efficiency and bring economies of size and scale in the manufacturing sector and make Indian manufacturers globally competitive so that they can penetrate global value chains.

The beneficiaries under the PLI schemes will be selected through a transparent competitive process by implementing Ministries/Departments and incentives will be given after such beneficiaries achieve enhanced production targets.

- (b) The PLI Schemes are Central Sector Schemes and are geography agnostic. These schemes do not provide for any separate financial assistance for companies to establish their units in backward areas. Units may be established in any State/UT as per the business decisions of the PLI beneficiary companies.
- (c) No units have been established in collaboration with Government of Bihar.
